

समापन समारोहों के लिये दिल्ली में इन समारोहों के लिये छात्र एक-एक टिकट के हकदार थे। दिल्ली में छात्र के दो टिकटों संस्था के प्रधान द्वारा जारी किये गये पहचान पत्र/पहचान पत्रियां प्रस्तुत करने पर ही 1 अगस्त, 1982 से निम्नलिखित 9 सार्वजनिक विक्री केन्द्रों में पृथक काउन्टरों पर बेची गई थीं:—

1. श्रमिक कल्याण केन्द्र, विश्वकर्मा केन्द्र, शाहदरा-110031.

2. बाबू राम स्कूल, शाहदरा—110032

3. अन्तर राज्यीय बस अड्डा, काश्मीरी गेट के बाहर, दिल्ली-110006

4. दिल्ली नगर निगम सामुदायिक केन्द्र, अजादपुर, दिल्ली- 110033

5. नई दिल्ली नगर पालिका, सामुदायिक केन्द्र, बाबर रोड, बंगाली मार्केट के पास, नई दिल्ली-110002

6. बापू सेवा समाज सदन, सामुदायिक भवन, पंचकुइया रोड, नई दिल्ली-110001

7. दिल्ली नगर निगम सामुदायिक केन्द्र, एन० डी० एस ई०-11, नई दिल्ली-110049

8. नई दिल्ली नगर पालिका, सामुदायिक केन्द्र, गोल्फ लिक्स, नई दिल्ली-110003

9. श्रमिक कल्याण केन्द्र, फरमपुरा, दिल्ली-110015

Ceiling on Private Land Holdings

1254. SHRI SUDHIR GIRI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the quantum of land-ceiling relating to private land holdings as existing at present in different States;

(b) the total land declared surplus to-date in the country, State-wise; and

(c) the total surplus land distributed so far, State-wise?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) A statement-I is appended.

(b) and (c). A statement --II is appended.

Statement—I

LAND CEILING LIMITS

Name of the State	Irrigated	Non-Irrigated
Andhra Pradesh	10 to 27 acres	35 to 54 acres
Assam	50 bighas (16 2/3 Acres)	50 bighas (16 2/3 acres)
Bihar	15 to 25 acres	30 to 45 acres
Gujarat	10 to 27 acres	20 to 54 acres
Haryana	7.25 hectares to 10.9 hectares	21.8 hectares
Himachal Pradesh	10 to 15 acres	30 to 70 acres
Jammu & Kashmir	8-13/14 to 12.5 Acres	14-12/17 to 22-8/11 acres
Karnataka	10 to 30 acres	54 acres
Kerala	12 to 15 acres	12 to 15 acres
Madhya Pradesh	18 to 27 acres	54 acres

Name of the State	Irrigated	Non-Irrigated
Maharashtra	18 to 36 acres	54 acres
Manipur	5 hectares	6 hectares
Meghalaya	—	—
Orissa	10 to 15 acres	30 to 45 acres
Punjab	7 to 11 hectares	20 hectares
Rajasthan	18 to 27 acres	54 to 175 acres
Sikkim	12.5 to 50 acres	12.5 to 50 acres
Tamil Nadu	12 acres	60 acres
Tripura	4 to 12 hectares	4 to 12 hectares
Uttar Pradesh	7.30 hectares	10.95 to 18.25 hectares
West Bengal	5 hectares	7 hectares

Statement -- II

(In acres)

State/Union Territory	Total land declared surplus under revised ceiling laws	Total surplus land distributed under revised ceiling laws
1	2	3
Andhra Pradesh	8,79,881	3,16,270
Assam	5,84,592	3,21,886
Bihar	2,37,590	1,41,867
Gujarat	1,49,598	8,623
Haryana	29,088	19,862
Himachal Pradesh	94,187	3,344
Jammu & Kashmir	—	—
Karnataka	2,83,597	82,124
Kerala	1,23,211	53,331
Madhya Pradesh	2,56,666	82,072
Maharashtra	3,70,193	2,81,586
Manipur	1,029	—
Orissa	1,37,821	1,03,974
Punjab	46,616	12,926
Rajasthan	2,61,976	1,30,938
Tamil Nadu	81,370	60,783
Tripura	1,827	1,210
Uttar Pradesh	2,85,121	2,34,249
West Bengal	1,64,767	62,460
Dadra & N.H.	8,958	3,383
Delhi	722	374
Pondicherry	2,560	906
TOTAL	40,01,370	19,22,168